



सत्यमेव जयते

भारत सरकार

GOVERNMENT OF INDIA

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General Patents, Designs & Trade Marks

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट नं. 32/ Plot No. 32

सेक्टर-14/ Sector-14

द्वारका/ Dwarka, भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : cgoffice.in@gov.in

वेबसाइट / Website: www.ipindia.gov.in

No. CGPDTM/40/2025-CGOFFICE/3089

May 7, 2026

PUBLIC NOTICE

O/o CGPDTM has increasingly adopted Video Conferencing (VC) for conducting hearings and other official proceedings. In order to ensure uniformity, transparency, and consistency in the management of VC recordings, a need has been felt to formulate a comprehensive policy regarding video recording of such proceedings.

Accordingly, the “Draft Policy for Video Recording and Management of Video Conferencing Proceedings” is hereby made available to the public. The draft policy covers aspects relating to storage, retention period, management, access, and issuance of VC recordings, along with the Standard Operating Procedure (SOP) for handling such recordings.

Comments/suggestions, if any, on the draft policy may be sent to the office of the Controller General of Patents, Designs and Trade Marks within 30 days of publication of this notice by email to cgoffice.in@gov.in and copy to support.ipo@gov.in

Sd/-

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